CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH,

CP NO. 355/2006 OA NO. 367/2004

New Delhi, this the 16th day of March, 2007

HON'BLE SH. L.K.JOSHI, VICE CHAIRMAN (A) HON'BLE SH. MUKESH KUMAR GUPTA, MEMBER (J)

- 1. Mahabir s/o Sh. Bhanwar Lal
- 2. Mange Ram s/o Sh. Anwar
- 3. Prabhati Lal s/o Sh. Gopi Ram
- 4. Sant Lal s/o Sh. Sarjeet

All are casual labour who had worked in Bikaner Division of Northern Railway (Now. N.W.Railway)

(By Advocate: Sh. Manjeet Singh Reen proxy for Sh. Yogesh Sharma)

Versus

- Sh. C.C.Barn Bhattacharya General Manager, North-Western Railway Head Quarters, Jaipur.
- Sh. V.K.Jain
 Divisional Railway Manager,
 North-Western Railway, Bikaner Division,
 Bikaner.

(By Advocate: Sh. A.K.Bhagat proxy for Sh. Satpal Singh)

ORDER (ORAL)

Hon'ble Sh. Mukesh Kumar Gupta, Member (J)

Learned counsel for applicant states that present CP may be disposed of with liberty to revive the same on decision made by the Hon'ble High Court in CWP No.13462-63/2006. In the circumstance, CP is disposed of. Notices discharged.

(MUKESH KUMAR GUPTA)

Member (J)

(L.K. JOSHI) Vice Chairman (A)

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